

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO - 1880  
ANSWERED ON – 07/08/2024

**SCRAPPED OBC CERTIFICATES**

1880. SHRI V. VIJAYASAI REDDY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government is aware that the High Court of Calcutta has scrapped OBC certificates issued to 77 groups in West Bengal since 2010, by calling the classification illegal;
- (b) if so, the details of groups whose OBC certificates have been scrapped;
- (c) whether any such or similar classification has been done in other States; and
- (d) if so, the details thereof and action taken/proposed to be taken by Government in this regard?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (d) The Calcutta High Court's order on the matter is related to the West Bengal State OBC list and the classification of the State OBC list made by the State Government of West Bengal. It is a State subject. The State Government has challenged the High Court order in the Supreme Court and the matter is subjudice.

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